

F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 09 /09/2021

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/09/2021 is circulated for information.


9.9.21
(Mukesh Gupta)
Deputy Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66 Disposal and Institution for the month of August, 2021				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	6240	107	90	6257
MUMBAI	14121	249	108	14262
KOLKATA	10367	35	96	10306
CHENNAI	9335	68	576	8827
BANGALORE	8797	87	77	8807
AHMEDABAD	10425	132	41	10516
ALLAHABAD	1942	154	16	2080
CHANDIGARH	5186	59	22	5223
HYDERABAD	4190	134	2	4322
TOTAL	70603	1025	1028	70600

Monthly statement of E-Hearing Matters for the month of August, 2021

S. No.	Bench	No. of Applications Received	No. of Appeals Listed	No. of Appeals Disposed	Remarks
1	DELHI	25	505	82(54 order reserved)	
2	MUMBAI	14	3	Nil	No applications received
3	KOLKATA	48	206	96	Order Reserved-20
4	CHENNAI	13	DB case	6 cases disposed, 7 cases posted before upcoming Bench.	
5	BANGALORE	3	140	77	33 Misc. applications are also disposed.
6	AHMEDABAD	12	308	27	
7	ALLAHABAD	7	4	4	3 matters not listed due to unavailability of Regular DB
8	CHANDIGARH	43	36	22	out of Forty three appeals six appeals submitting before Hon'ble Member (J) for listing the appeals and one appeal no EH allowed and no EH filed so as per the public notice 02/20 cannot be list.
9	Hyderabad	6	Nil	2	NA

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.09.2021.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	1
2003	0	0	0	0	2	0	0	0	7
2004	6	0	0	0	0	0	0	0	4
2005	4	2	0	0	0	1	0	0	0
2006	15	6	0	0	0	5	0	0	0
2007	3	2	0	0	2	5	1	4	5
2008	5	5	1	0	18	1	3	7	3
2009	45	69	147	0	111	40	14	14	37
2010	45	18	205	7	474	84	14	67	18
2011	23	51	552	70	500	175	20	210	64
2012	53	496	441	101	681	476	63	294	393
2013	94	742	499	632	702	959	45	441	309
2014	145	1042	606	953	974	960	75	544	378
2015	186	1007	569	1204	942	951	117	455	279
2016	301	1707	991	1178	1132	1048	106	359	481
2017	531	1661	897	1119	1030	911	124	541	579
2018	1349	2219	2465	1522	1048	1182	244	967	532
2019	1481	2339	1773	1105	410	2115	311	619	368
2020	978	1394	596	482	256	844	553	381	344
2021	993	1501	564	454	524	758	390	320	518
TOTAL	6257	14262	10306	8827	8807	10516	2080	5223	4322

MONTHLY STATEMENT FOR THE MONTH OF August 2021 AS ON 01/09/2021

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
DELHI	997	1895	3291	57	6240	0	25	40	31	1	97	0	6	3	0	0	9	0	0	0	1	0	1	0
MUMBAI	3997	5430	4694	0	14121	0	41	98	97	0	236	0	11	2	0	0	13	0	0	0	0	0	0	0
KOLKATA	3956	2505	3906	0	10367	399	14	11	10	0	35	2	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	2042	3377	3916	0	9335	15	8	36	24	0	68	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2061	1540	5196	0	8797	10	36	13	38	0	87	4	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	4894	2761	2770	0	10425	27	37	52	43	0	132	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	629	498	815	0	1942	56	11	115	24	0	150	3	2	0	2	0	4	0	0	0	0	0	0	0
CHANDIGARH	2208	972	2006	0	5186	0	15	1	43	0	59	0	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1112	882	2196	0	4190	7	31	88	15	0	134	4	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	21896	19860	28790	57	70603	514	218	454	325	1	998	13	19	5	2	0	26	0	0	0	1	0	1	0

1 Sanctioned strength of the Members is 33 and working strength is 17 as on 01.09.2021

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of August, 2021 for 20.1/2 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

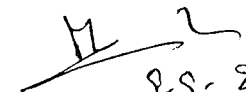
1 Hon'ble Justice Shri Dilip Gupta, President	Nil	12	Sh. P. Dinesha Member(Judicial)	5
2 Sh. Ashok Jindal, Member(Judicial))	Nil	13	Sh. Ajay Sharma Member(Judicial)	3
3 Sh. Anil Choudhary, Membe (Judicial)	5	14	Ms. Rachna Gupta Member(Judicial)	1
4 Sh. S. K. Mohanty, Member (Judicial)	Nil	15	Mr.Sanjiv Srivastava Member (Technical)	Nil
5 Sh. Ramesh Nair, Member (Judicial)	1	16	Dr. Suvendu Kumar Pati, Member(Judicial)	Nil
6 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	17	Mr. P. Anjani Kumar, Member(Technical)	Nil
7 Shri S.S. Garg, Member (Judicial).	Nil			
8 Sh. P. K. Choudhary, Member (Judicial)	Nil			
9 Sh. Raju,Member(Technical)	1			
10 Sh. C.J. Mathews,Member(Technical)	2			
11 Sh. P. Venkata Subba Rao Member (Tech)	2.1/2			

**TRANSFER TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
0	0	0	0	0	0	35	17	38	0	90	0	993	1921	3285	58	6257	0
0	0	0	0	0	0	82	5	21	0	108	0	3967	5525	4770	0	14262	0
0	0	0	0	0	0	57	11	28	0	96	1	3913	2505	3888	0	10306	400
0	0	0	0	0	0	170	57	349	0	576	0	1880	3356	3591	0	8827	15
0	0	0	0	0	0	8	6	63	0	77	2	2089	1547	5171	0	8807	12
0	0	0	0	0	0	31	4	6	0	41	0	4900	2809	2807	0	10516	27
0	0	0	0	0	0	5	4	7	0	16	0	637	609	834	0	2080	59
0	0	0	0	0	0	16	1	5	0	22	0	2207	972	2044	0	5223	0
0	0	0	0	0	0	1	0	1	0	2	0	1142	970	2210	0	4322	11
0	0	0	0	0	0	405	105	518	0	1028	3	21728	20214	28600	58	70600	524


9.5.21

(MUKESH GUPTA)
Deputy Registrar.